

**HIGH COURT AT CALCUTTA**

**APPELLATE SIDE**

**NOTIFICATION**

**Memo No. – 2914-R (V&P)**

**Dated- May 22, 2019**

In furtherance of notification no. 4354-RG dated September 24, 2018 and notification no. 2412-R (V&P) dated May 1, 2019 read with notification no. 2481-R (V&P) dated May 8, 2019 and upon consideration of the overall performance of all the candidates who were aspirants for appointment on the 6 (six) vacancies in the post of Driver in this Court, the following panels in order of merit are published for general information.

<b>Unreserved (2)</b>		
<b>Sl. No.</b>	<b>Roll No. DRI(UR)/HC- CAL/2019....</b>	<b>Name</b>
1	36	Manis Kanti Paul
2	30	Arvind Kumar Ray
3	51	Prosenjit Bajpayee
4	88	Sanjib Ghosh

<b>Scheduled Caste (2)</b>		
<b>Sl. No.</b>	<b>Roll No. DRI(SC)/HC- CAL/2019....</b>	<b>Name</b>
1	52	Chandan Mondal
2	87	Manas Choudhury

No other Scheduled Caste candidate qualified and hence could not be considered for empanelment.

None of the candidates belonging to the Exempted Category could qualify in the selection process and consequently cannot also be considered for empanelment.

Pursuant to approval of the recommendation of the Selection Committee by the Hon'ble the Chief Justice, Sri. Manis Kanti Paul and Sri. Arvind Kumar Ray shall be appointed on the un-reserved vacancies; Sri. Chandan Mondal and Sri. Manas Choudhury shall be appointed on the vacancies reserved for Schedule Caste candidates and Sri. Prosenjit Bajpayee and Sri. Sanjib Ghosh shall be appointed on the vacancies which were earmarked for Exempted Category candidates in the absence of duly qualified candidates belonging to such category.

Issuance of appointment letter shall follow in due course. The appointees shall be placed on probation for a period of a year and subject to satisfactory performance, confirmed in service thereafter by a written order.

**sd/-**  
**Registrar (Vigilance & Protocol)**